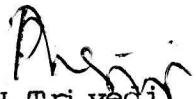


Counsel : Hon'ble Mr. P.H. Trivedi : Vice Chairman
Hon'ble Mr. P.M. Joshi : Judicial Member

12/7/1988

The applicant Mr. Naran Daya filed an application for withdrawal. Allowed. Mr. R.M. Vin learned advocate for the respondent present. The case is disposed of as withdrawn ~~at~~ the admission stage.


(P.H. Trivedi)
Vice Chairman


(P.M. Joshi)
Judicial Member

a.a.bhatt